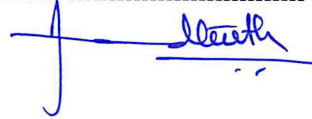


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose  | Section | Name of the Parties<br>M/s. / Mr.  |
|----------------------|----------|--|---------|------------------------------------|
| CP No.192/BB/2017    | -        | For filing addl. information as required by Registry | 252     | Bowling Machines & Games Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER              | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|---|------------------------|---|
| 1.      | ANANDTEERTH.<br>HIPPARAGGI, PCS<br>8147588559 | Petitioner             |  |

PCS for petitioner is present. He is directed to file an affidavit of the Director justifying the reasons for restoration of the company besides undertaking to comply the requirements of filing of papers with the Registrar within 30 days from the date of restoration.

List it on 05.01.2018.

MEMBER (T)

MEMBER (J)